

DIVISION BENCH

P-101

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/193(KB)2023
IA(I.B.C)/385(KB)2024,
IA(I.B.C)/1987(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Debasish Chakraborty, Adv.] For the Financial Creditor
Mr. Senhasish Chakraborty, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Corporate Debtor
Mr. Vishwarup Acharyya, Adv.]

ORDER

1. Ld.Sr.Counsel /Counsel on both sides present.
2. Ld. Counsel appearing for the Financial Creditor states that debts has been assigned to NARCL and Ld. Counsel accordingly seeks one weeks' time to file an application in this regard.
3. Let this application be filed with the Registry.
4. Post the matter on **25/06/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ